

workers are subjected is ended.

Lastly, the hon. Minister referred to the discussion on the Railway Budget.

MR DEPUTY-SPEAKER: You have referred to two items.

SHRI GEORGE FERNANDES: This is related to the second item. The hon. Minister referred to the discussion on the Railway Budget. The Railway Budget has been leaked. It is necessary that this House immediately takes this matter into consideration. I want, through you, to convey to the Minister of Parliamentary Affairs that the resignation of the Railway Minister is imperative on the basis of the Budget leak that has occurred. We were discussing this matter earlier and a point was made that this could not be a question of privilege. The precedents of the House of Commons are always cited. I am sure the hon. Minister is aware that, when there was a budget leak in Britain, the concerned Minister, the Finance Minister, resigned immediately. The least that we expect from Mr. Kedar Pandey is that he resigns because of the budget leak for which, I am sure, he should take the responsibility.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I am grateful to the hon. Members....

DR. SUBRAMANIAM SWAMY: Make a commitment.

SHRI BHISHMA NARAIN SINGH: ....for their valuable suggestions. As you know, whatever you suggest here, I pass it on, after going through the proceedings,....

DR. SUBRAMANIAM SWAMY: You are not a post-office.

SHRI BHISHMA NARAIN SINGH: ...to the Business Advisory Committee,....

DR. SUBRAMANIAM SWAMY: Sir, under Rule 355...

SHRI BHISHMA NARAIN SINGH: ... if necessary. Yesterday, you had 3656 LS—10

mentioned about a discussion on our foreign policy. After the financial business is over—the Business Advisory Committee has already discussed about it—we will try to have a discussion on our foreign policy. We will try. This is the position.

Thank you very much.

MR. DEPUTY-SPEAKER: Dr. Swamy, you wanted to raise something under Rule 355.

DR. SUBRAMANIAM SWAMY: Under Rule 355 I can ask a question from the Minister. Sir, is it not that he must take up our point of view and campaign for it in the Business Advisory Committee? He cannot just close it by simply saying that he will place it before the Business Advisory Committee. He is a not a post-office.

12.57 hrs.

## ELECTION TO COMMITTEE

### COFFEE BOARD

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): I beg to move:

"That in pursuance of sub-section (2) (b) of Section 4 of the Coffee Act, 1942, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coffee Board, subject to the other provisions of the said Act."

DR. SUBRAMANIAM SWAMY: Bombay North-East): As long as you make me, I agree with it.

SHRI KHURSHEED ALAM KHAN: Most welcome.

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sub-section (2) (b) of Section 4 of the Coffee Act, 1942, the members of

[Mr. Deputy Speaker]

this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Coffee Board, subject to the other provisions of the said Act."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: Now we adjourn for Lunch to re-assemble at 2 p.m.

12.58 hrs.

*The Lok Sabha adjourned for Lunch till Fourteen of the Clock.*

*The Lok Sabha re-assembled at six minutes past fourteen of the clock.*

[MR. DEPUTY-SPEAKER in the Chair]

# MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—Contd.

SHRI V. N. GADGIL (Pune): Mr. Deputy Speaker, Sir, when I rise to move this Motion of Thanks my mind goes back to last year's Presidential Address and the events preceding that Address. The Janata party which had got mandate to rule for five years had exhausted itself in less than thirty months. Mr. Charan Singh's care-taker Government ended not a day soon. The mood of the people and the mood of the common man was that the common man was very anxious and almost impatient for the return of Mrs. Gandhi. This was brought to me very vividly by the experience of a railway ticket checker in Bombay when we were discussing the younger generation. He told me that the younger generation is very intelligent and he narrated his own experience. The ticket checker was at the Masjid Bandar station, that is, one station before Victoria Terminus. He was

on his usual round of checking passengers. A local train came. He entered the ladies' compartment and found that a young boy of twenty years was occupying a seat there. The ticket checker caught hold of him and said that as he was occupying a seat in the ladies' compartment he was fined Rs. 50/-. The Youngman protested and said that he would be getting down at the next station and pleaded that he might not be fined. The ticket checker did not accede to his request and said that the law is whether it is five minutes or five months he is to be fined Rs. 50/-. He went on requesting but the ticket checker did not agree to his request and fined him Rs. 50/-. Then the youngman said, "Is there any justice in the world? I occupied the ladies' seat for five minutes and you have fined me Rs. 50/-. Then what about Charan Singh who has occupied that lady's seat for five months!" That was the mood of youngmen and people in those days. They were anxious for the return of Congress (I). Therefore, I would like to recapitulate what the last year's Presidential Address said and in the light of that Address I would like to assess developments of this year.

That Address mentioned about inflation and the vicious price spiral of 20 per cent, set-back in industrial and agricultural production, breakdown of the infrastructure in the field of steel, cement, coal etc. and then it referred to worsening industrial relations and it promised commitment to Planning, restoration of economic health, action against smugglers, and development of Science and Technology.

I would like to address the House on each one of the these points.

In the field of Inflation, as the Presidential Address rightly mentioned, the general price index has got lowered as compared to last year. The inflation rate in the first 11